

**No. CIVIL JUDGE JMIC/BLP/Reader/2021-
OFFICE OF THE CIVIL JUDGE-CUM-JUDICIAL MAGISTRATE 1st CLASS,
BILASPUR, HIMACHAL PRADESH.**

Dated Bilaspur, the 9th April, 2021.

OFFICE ORDER.

It is hereby ordered that the Civil & Criminal cases which have been fixed on 2nd Saturday (10-04-2021 in the regular Court), on 12-04-2021 (Local holiday and w.e.f. 13th to 15th April, 2021, during Gazetted holidays shall be taken up for effective hearing on 16-04-2021.


(Nikita Tahim)

**Civil Judge-cum-JMIC,
Bilaspur, H.P.**

Endst. No. Civil Judge/JMIC/BLP/Reader/2021-1033 Dated: 09.04.2021.

Copy forwarded to:

1. ✓ The Assistant Programmer of the office of Ld. District & Sessions Judge, Bilaspur office to upload this order on the website of District Courts' Bilaspur.
2. The President, District Bar Association, Bilaspur, for information.
3. The Assistant Public Prosecutor, Bilaspur, for information.
4. The Reader of this Court, for compliance.
5. The Criminal/Civil Ahlmads/JOA of this office for information and necessary compliance with the direction to place the copy of this office order on the files.
6. Notice Board of this Court.


**Civil Judge-cum-JMIC,
Bilaspur, H.P.**